

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P-64/2007 & 66/2008

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Sree Mohan Jatia & Ors -Versus- Jatia Cotton Mills Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. P. Ray, Sr Adv  
Mr. Aditya Kanodia, Adv  
Mr. S. Sarkar, Adv  
Mr. A. Das, Adv  
Mr. S. Ghosh, Adv  
2. R. Rai, Adv  
20. Anunoy Bandyopadhyay, Adv  
3. Soumya Bhattacharya

} for R3 in CP 64/07  
For Petitioners in C.P. 64/2007

  
8/2/18

  
8/02/18

A. Mitra, Adv  
S. Ghose, Adv  
Ayan De, Adv


} - Petitioners in CP 66/08  
Intervention in CP 64/07

  
8/2/18


ORDER

Ld. Counsel for the petitioners and the respondents is present.

List it on 15/03/2018.



(Jinan K.R.)  
Member (J)



(V.P. Singh)  
Member (J)